F. No. J-11014/1/2025-Judicial(2) Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section) ****

> Shastri Bhawan, New Delhi, Dated the 24th July, 2025

ORDER

With reference to this Department's Order No. J-11014/6/202-Judicial dated 02.08.2024, the President is pleased to extend the term of Shri Shanti Bhushan H., Deputy Solicitor General of India, High Court of Karnataka (PB) at Bengaluru, for a further period of one year with effect from 30.07.2025 or till further orders, whichever is earlier.

- The engagement and professional fee of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions and guidelines for litigation in-charge. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(Madhab Charan Prusty) Sr. Government Advocate

Copy (through email) to: -

- 1. PS to Hon'ble MoS (I/C) L&J.
- 2. PSO to Law Secretary/All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
- 3. The In-charge, Branch Secretariat, Bengaluru.
- The Additional SGI for High Court of Karnataka.
 Shri Shanti Bhushan H., Dy. SGI, High Court of Karnataka (PB) at Bengaluru.
- 6. The Registrar, High Court of Karnataka (PB) at Bengaluru.
- 7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 8. The Cash (LA) for payment of retainership fee to aforesaid Dy. SGI w.e.f. the date of this order.
- LIMBS team for information and necessary action.
- 10. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all
- 11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 12. Office / Spare copies.

Jan 7 2025 (Kumar Gaurva) Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in